

\$ITEM NO.75

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 4973/2016

U. P. POSTAL PRIMARY COOPERATIVE BANK LTD AND ORS Appellant(s)

VERSUS

UNION OF INDIA AND ORS

Respondent(s)

(with appln. (s) for permission to file synopsis and list of dates)

Date : 24/10/2016 This appeal was called on for hearing today.

For Appellant(s) Mr.Mukesh Verma,Adv.

Mr. Yash Pal Dhingra,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Two weeks time as last chance is given to the Ld.counsel for the appellant to file the spare copy for issuance of NLPA to the respondent No.1.

List the matter again on 24.11.2016.

(M V RAMESH)

Registrar

SB